

13.30 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

FIRST REPORT

SHRI P. PARTHASARATHY (Rajampet): Sir, I beg to move:

"That this House do agree with the First Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 11th June, 1980."

MR. CHAIRMAN: The question is:

"That this House do agree with the First Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 11th June, 1980."

The motion was adopted.

MR. CHAIRMAN: We shall now take up introduction of Bills.

FREEDOM OF RELIGION (REMOVAL OF RESTRICTIONS) BILL*

SHRI RAM JETHMALANI (Bombay North-West): Sir, I beg to move for leave to introduce a Bill to provide for unrestricted freedom of religion.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to provide for unrestricted freedom of religion."

The motion was adopted.

SHRI RAM JETHMALANI: I introduce the Bill.

15.33 hrs.

[MR. DEPUTY-SPEAKER in the Chair]

BOUNDARY COMMISSION BILL*

SHRI EDUARDO FALEIRO (Mormugao): I beg to move for leave to introduce a Bill to provide for the constitution of a permanent Boundary Commission and resolve inter-State boundary disputes between States and States and between Union territories and States.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the constitution of a permanent Boundary Commission and resolve inter-State boundary disputes between States and States and between Union territories and States."

The Motion was adopted.

SHRI EDUARDO FALEIRO: I introduce the Bill.

BORDER AREAS (UTTAR PRADESH HILL DISTRICTS) PLANNING AND DEVELOPMENT BILL*

SHRI HARISH CHANDRA SINGH RAWAT (Almora): I beg to move for leave to introduce a Bill to provide for the comprehensive, intensive and speedy planning and development of the border areas comprising the eight hill districts of Uttar Pradesh and for matters connected therewith and incidental thereto.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the com-

[Mr. Deputy-Speaker]

prehensive, intensive and speedy planning and development of the border areas comprising the eight hill districts of Uttar Pradesh and for matters connected therewith and incidental thereto."

The Motion was adopted.

SHRI HARISH CHANDRA SINGH RAWAT: I introduce the Bill.

CONSTITUTION (AMENDMENT) BILL*

(Amendment of Preamble and article 1, 3 etc.)

SHRI CHITTA BASU: I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The Motion was adopted.

SHRI CHITTA BASU: I introduce† the Bill.

DOWRY PROHIBITION (AMENDMENT) BILL*

SHRIMATI PRAMILA DANDAVATE (Bombay North Central): I beg to move for leave to introduce a Bill to amend the Dowry Prohibition Act, 1961.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to amend the Dowry Prohibition Act, 1961."

The Motion was adopted.

SHRIMATI PRAMILA DANDAVATE: I introduce the Bill.

MR. DEPUTY-SPEAKER: Shri R. L. P. Verma—absent.

CONSTITUTION (AMENDMENT) BILL*

(Insertion of new article 16A, etc.)

SHRI K. LAKKAPPA (Tumkur): I beg to move:

"That leave be granted to introduce a Bill further to amend the Constitution of India".

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The Motion was adopted.

SHRI K. LAKKAPPA: I introduce the Bill.

SMALL FARMERS ASSISTANCE BILL*

SHRI K. LAKKAPPA (Tumkur): I beg to move:

"That leave be granted to introduce a Bill to provide for the grant of loans and various subsidies to small farmers."

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the grant of loans and various subsidies to small farmers."

The Motion was adopted.

*Published in Gazette of India Extraordinary, Part II, section 2, dated 13th June 1980.

†Introduced with the recommendation of the President.